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Before the National Green Tribunal
Principal Bench, New Delhi


(DR. BISHU KARMAKAR)
Member Secretary,
TSPCB, Agartala.

In the matter of

Original Application No. 693/2023

News Item titled "Pollution Control Boards are the weak link" appearing
in Deccan Herald dated 24.10.2023

Response to the disclosure of the CPCB in the form of an Affidavit affirmed
on behalf of the Tripura State Pollution Control Board

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19 MAY 2026

**Before the National Green Tribunal
Principal Bench, New Delhi
In the matter of
Original Application No. 693/2023**


(DR. BISHU KARMAKAR)
Member Secretary,
TSPCB, Agartala.

News Item titled "Pollution Control Boards are the weak link" appearing
in Deccan Herald dated 24.10.2023

Response to the disclosure of the CPCB in the form of an Affidavit
affirmed on behalf of the Tripura State Pollution Control Board

I, Dr. Bishu Karmakar, S/o, Late Jogendra Karmakar, residing at P.O.-
Noagaon Krishnanagar-799006, Police Station- New Capital Complex,
Agartala, District- West Tripura, State – Tripura, aged about 50 years, by
occupation- Service at a statutory organization, do hereby solemnly
affirm and submit before this Hon'ble Tribunal as follows:-

1. I am the Member Secretary of the Tripura State Pollution Control Board ("TSPCB" in short). In compliance with the previous direction of the Hon'ble Tribunal dated 28/01/2025 and 14/10/2025 two Status Reports in the form of affidavits on behalf of the TSPCB have been filed with running pagination from page No. 4338 to page No. 4353 and from page No. 4613 to page No. 4647, respectively, by, inter alia, stating that the 9 vacancies out of 29 sanctioned posts were to be filled up upon following due process after concurrence of the Government of Tripura with the fresh Recruitment Rules prepared as per the changed recruitment policy of the State Government. It has further been placed on record by way of the two affidavits that the TSPCB was in the process of obtaining NABL accreditation from the National Accreditation Board for Testing and Calibration Laboratories (NABL) for its laboratories and an agency being the Caliber Management Solutions of Guwahati, Assam, has been engaged by the TSPCB for providing it with consultancy services, whereas the TSPCB was in the process of procuring laboratory equipment by tendering method. Without prejudice to the stands of the TSPCB, as have been stated in those two affidavits, and fully relying thereon, I beg to swear the present affidavit in compliance with the directions and order of this Hon'ble Tribunal dated 10/04/2026 in

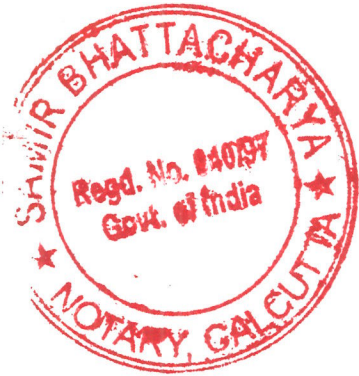


response to the disclosures of the CPCB as have been tabulated in the said order. In my official capacity as the Member Secretary of the TSPCB, I am competent to affirm affidavit on behalf of the TSPCB and I am otherwise competent to affirm an affidavit.

2. It is to be stated that in Table 1 in the order sheet dated 10/04/2026 infrastructure facilities available with the TSPCB for monitoring environmental parameters have been tabulated. The TSPCB has capacity/infrastructure/facility of 46 nos. parameter testing in terms of water & waste water, 17 nos. parameter of meteorology, air, noise & emission, 10 nos. instruments/equipment of sampling of waste, waste water & soil/ hazardous waste, 9 nos. instruments/equipment of sampling of ambient air & source emission monitoring, 30 nos. instruments/equipment for processing of environmental samples, 16 nos. analytical instruments.
3. The TSPCB, however, shall take all necessary initiative to increase the capacity of laboratory infrastructure and equipment apart from addressing the concern of manpower. Further, it is to be stated here that the TSPCB is presently monitoring and analysing few rare parameters in other certified laboratories on outsourcing basis. The TSPCB shall further take initiative to arrange the facilities for testing/analysis of parameters related to solid waste. In the meanwhile, the TSPCB has recently procured Flu Gas Analyser, additional Sound Level Meters, Spectrophotometer, Atomic Absorption Spectrophotometer and Thickness Measuring Machine for measuring the thickness of the plastic carry bags to regulate the use of illegal use of Single Use Plastic etc.
4. In Table 2 in the order sheet of this Hon'ble Tribunal dated 10/04/2026 details of laboratories participated on PT performance for the years 2022, 2023 and 2024 have been tabulated. With regard to the participation in the Proficiency Test performance it is respectfully stated that the TSPCB has recently participated in a Proficiency Test. A copy of the Work Order/Purchase Order dated 05/02/2026 with regard to the Proficiency Test is annexed herewith as **Annexure 'R-1'**.



5. It may be pertinent to state here that the Scientific/Technical Officials of the TSPCB have also obtained training regarding NABL Accreditation and also attended other skill development workshops as would be appearing from last few years Office Orders/Memorandums, copies of which are annexed hereto as **Annexure 'R-2'**.
6. The vacancy position with regard to the sanctioned posts in the TSPCB has been tabulated in paragraph 4 of the order sheet of the Hon'ble Tribunal dated 10/04/2026. The TSPCB is having 29 sanctioned posts comprising of 20 posts in Scientific and Engineering categories and 9 posts on Administrative categories. Out of these posts there are vacancies in the 3 (three) posts of Scientific and Engineering categories which were to be filled up by direct recruitment whereas there were 2 (two) vacancies in the Scientific and Engineering categories which were to be filled up by way of promotion. In the posts belong to Administrative categories there were 3 (three) vacancies in the posts to be filled up by direct recruitment whereas 1 (one) vacancy has been cropped up with regard to a promotional post. In the remarks column of the table it has been noted that due to change in Recruitment Policy of the State Government those vacancies could not be filled up as the TSPCB is awaiting concurrence of the State Government to the Recruitment Rules prepared afresh. Changes have been introduced in the process of selection of candidates. The vacancies shall be filled up after the State Government concurs with the Recruitment Policy prepared afresh.
7. The answering deponent craves leave to rely upon the previous status report at the time of hearing.
8. The deponent humbly craves leave of the Hon'ble Tribunal to submit any other document by way of supplementary affidavit for clarifying any matter which may require further elucidation.
9. This affidavit is made bona fide and for the ends of justice.



Bishu Karmakar
(DR. BISHU KARMAKAR)
Member Secretary,
TSPCB, Agartala

10. The statements made in the paragraphs 1 to 8 hereinabove are true to the best of my knowledge and the rest are my humble submissions before the Hon'ble Tribunal.

Bishu Karmakar

Prepared in my Office ✓

Arnob Ray.

Advocate

Enrolment No. WB/1335/2011

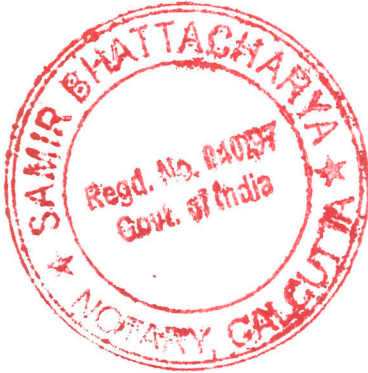
The Deponent is identified by me, ✓
(DR. BISHU KARMAKAR)

Arnob Ray.

Member Secretary,
TSPCB, Agartala,
Advocate

NOTARY ✓

Samir Bhattacharya
Notary Govt. of India
Regd. No.- 940 / 97
CITY CIVIL COURT, CALCUTTA



Solemnly Affirmed and
Declared before me U/S 139
CPC, U/S 297 (C) CrPC

Notary

19.5.26

19 MAY 2026

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(DR. BISHU KARMAKAR)
Member Secretary,
TSPCB, Agartala.

VERIFICATION

I, Dr. Bishu Karmakar, S/o, Late Jogendra Karmakar, residing at P.O.-Noagaon Krishnanagar-799006, Police Station- New Capital Complex, Agartala, District- West Tripura, State - Tripura, aged about 50 years, by occupation- Service at a statutory organization, do hereby solemnly declare and verify that I am holding the post of Member Secretary of the Tripura State Pollution Control Board at its office 'Parivesh Bhawan' at Pandit Nehru Complex, Gorkhabasti, Post Office- Kunjaban, Agartala, West Tripura, PIN- 799006, and in my official capacity I am well acquainted with the facts and circumstances of the present case and also that the statements made in paragraphs 1 to 8 hereinabove are true to the best of my knowledge and the rest are my humble submissions before the Hon'ble Tribunal. I have not suppressed any material facts. I am competent to sign this Verification.

I sign this verification on this the 19th day of May, 2026.

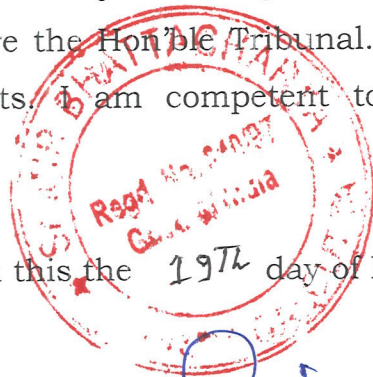


Prepared in my office

Atmab Ray.

Advocate

Enrolment No. WB/1335/2011



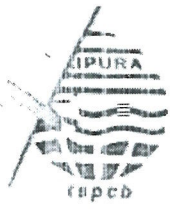
Signature of the deponent

(DR. BISHU KARMAKAR)
Member Secretary,
TSPCB, Agartala.

Identified by me.

Atmab Ray.

Advocate



TRIPURA STATE POLLUTION CONTROL BOARD

(A Statutory Organisation Under Government of Tripura)

Department of Science Technology & Environment

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ANNEXURE-R-1

No.F.19(27)/TSPCB/2015/423-426

February 05, 2026

TO

The Global Pt Provider (P) Ltd
F-89/22, Okhla Industrial Area,
Phase-I, New Delhi-110020, India

Sub: Purchase Order-reg

Name of the Work: Dispatch of Samples to the Tripura State Pollution Control Board (TSPCB) located at Parivesh Bhawan, Pandit Neheru Complex, Gurkhabasti, Agartala, West Tripura for Proficiency Testing (PT). (Scheme Code-PTW/AQC-IV/663/2025)

Ref: Your quotation dated 23/01/2025 through e-mail.

Sir,

With reference to the subject cited above, I would like to inform you that the Competent Authority of Tripura State Pollution Control Board has accepted your quoted rate amounting **14,750/- (Rupees fourteen thousand seven hundred fifty) only/-** for providing samples for Proficiency Testing (PT) (Scheme Code-PTW/AQC-IV/663/2025) of required Parameters of TSPCB.

2. Now, you are requested to dispatch the same to the O/o the Tripura State Pollution Control Board at Parivesh Bhawan, Pandit Neheru Complex, Gurkhabasti, Agartala at the earliest as per the terms and conditions mentioned below.

a. Payment will be made only after completion of work.

b. The bill in triplicate should be submitted addressed to the Member Secretary, Tripura State Pollution Control Board for payment.



Yours sincerely,

Amarendra Jamatia
(Amarendra Jamatia) 05/02/2026
Asst. Environmental Engineer
& Head of Office

Copy to:

1. Member Secretary, Tripura State Pollution Control Board for kind information
2. Accountant, Tripura State Pollution Control Board.
3. Cashier, Tripura State Pollution Control Board

Address :
PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala, West Tripura - 799 006

website :
www.tspcb.tripura.gov.in / trpenvis.nic.in
e-mail :
tripuraspcb@gmail.com / hoospcb-tr@gov.in

Contact :
Chairman : 0381 - 2322462
Member Secretary : 0381 - 2325421
Head of Office : 0381 - 2322455
OCMS Help Desk : 0381 - 2328792



TRIPURA STATE POLLUTION CONTROL BOARD

(A Statutory Organisation of the Government of Tripura)
Department of Science Technology & Environment

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ANNEXURE-R-2

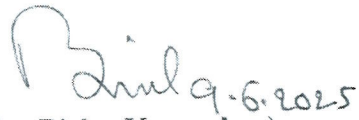
No.F.21(13)/TSPCB/2020/2847-54

June 09, 2025

OFFICE ORDER

Sri Gautam Ghosh, Junior Scientist, TSPCB is hereby nominated to attend 3 (three) days Training programme on "Documentation, Awareness & Internal Audit Course on Integrated Management System as IS/ ISO 14001 and IS/ ISO 45001 standards" scheduled to be held at Conference Hall of Central Pollution Control Board, Regional Directorate (North-East), Shillong during June 11-13, 2025.

2. He will leave Agartala on 10/06/2025 and will return to Agartala on 14/06/2025.
3. He will perform the both ways journey from Agartala to Shillong as per his entitlement.
4. TA and DA will be paid as per the entitlement.


(Dr. Bishu Karmakar)
Member Secretary

To
Sri Gautam Ghosh, Junior Scientist, TSPCB.

Copy to: -

- i) PA to the Chairman, Tripura State Pollution Control Board for kind information.
- ii) The Regional Director, CPCB, Regional Directorate (North-East), CTO Building, Ground Floor-II, Shillong-793001.
- iii) Head of Office, Tripura State Pollution Control Board.
- iv) D.D.O, Tripura State Pollution Control Board.
- v) Accountant, Tripura State Pollution Control Board.
- vi) Cashier, Tripura State Pollution Control Board.
- vii) No.F.7(2)/TSPCB.


Member Secretary



PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala, West Tripura - 799 006

website :
www.tspcb.tripura.gov.in / trpenvis.nic.in
e-mail :
tripuraspcb@gmail.com / hoospcb-tr@gov.in

Contact :
Chairman : 0381 - 2322462
Member Secretary : 0381 - 2325421
Head of Office : 0381 - 2322455
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TRIPURA STATE POLLUTION CONTROL BOARD

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Department of Science Technology & Environment

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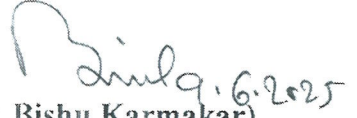
No.F.21(13)/TSPCB/2020/2855-62

June 09, 2025

OFFICE ORDER

Sri Prasenjit Das, Project Assistant, TSPCB is hereby nominated to attend 3 (three) days Training programme on "Documentation, Awareness & Internal Audit Course on Integrated Management System as IS/ ISO 14001 and IS/ ISO 45001 standards" scheduled to be held at Conference Hall of Central Pollution Control Board, Regional Directorate (North-East), Shillong during June 11-13, 2025.

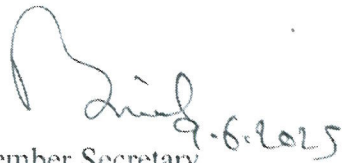
2. The travel and stay expenses of the above participant will be borne by the Tripura State Pollution Control Board.


(Dr. Bishu Karmakar)
Member Secretary

To
Sri Prasenjit Das, Project Assistant, TSPCB.

Copy to: -

- i) PA to the Chairman, Tripura State Pollution Control Board for kind information.
- ii) The Regional Director, CPCB, Regional Directorate (North-East), CTO Building, Ground Floor-II, Shillong-793001.
- iii) Head of Office, Tripura State Pollution Control Board.
- iv) D.D.O. Tripura State Pollution Control Board.
- v) Accountant, Tripura State Pollution Control Board.
- vi) Cashier, Tripura State Pollution Control Board.
- vii) No.F.7(2)/TSPCB.


Member Secretary



Address :
PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti,
PO : Kunjaban, Agartala, West Tripura - 799 006

website :
[www.tspcb.tripura.gov.in / trpervis.nic.in](http://www.tspcb.tripura.gov.in/trpervis.nic.in)
e-mail :
tripuraspcb@gmail.com / hoospcb-tr@gov.in

Contact :
Chairman : 0381 - 2322462
Member Secretary : 0381 - 2325421
Head of Office : 0381 - 2322455
OCMS Help Desk : 0381 - 2328792



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No.F.21(13)/TSPCB/2020/631-37

January 25, 2024

OFFICE ORDER

Sri-Prakash Paul, Junior Environmental Engineer, TSPCB and Sri Sushanta Das, Junior Scientist, TSPCB are hereby nominated to attend the CPCB sponsored Training programme on "Principles of Analysis of Volatile Organic Pollutants from water, air/emission, soil/sediments, solid waste samples with practical demonstration" scheduled to be held at Shri Guru Gobind Singhji Institute of Engineering and Technology (SGGSIE&T), Vishnupuri, Nanded, Maharashtra-431606 during January 29-31, 2024.

2. They will leave Agartala on January 27, 2024 and will return to Agartala on February 02, 2024.
3. They will perform the both ways journey from Agartala to Vishnupuri, Nanded as per their entitlement.
4. TA and DA will be paid as per the entitlement.

(Signature)
(Amarendra Jamatia)
 Asstt. Environmental Engineer
 & Head of Office, TSPCB

To

1. Sri Prakash Paul, Junior Environmental Engineer, TSPCB.
2. Sri Sushanta Das, Junior Scientist, TSPCB.

Copy to: -

- i) PA to the Chairman, Tripura State Pollution Control Board for kind information.
- ii) The Member Secretary, Tripura State Pollution Control Board for kind information.
- iii) Dr. Sandeep B. Mundhe, Assistant Professor, Chemical Engineering, Shri Guru Gobind Singhji Institute of Engineering and Technology (SGGSIE&T), Vishnupuri, Nanded, Maharashtra-431606.
- iv) D.D.O, Tripura State Pollution Control Board.
- v) Accountant, Tripura State Pollution Control Board.
- vi) Cashier, Tripura State Pollution Control Board.
- vii) No.F.7(2)/TSPCB.

(Signature)
 Asstt. Environmental Engineer
 & Head of Office, TSPCB

Address:

PARIVESH BHAWAN
 Pandit Nehru Complex, Gorkhabasti

Website:

www.tspcb.tripura.gov.in tripvis.mca.in

Email:

Contact:

Chairman 0381 252200
 Member/Secretary 0381
 Head of Office 0381

